GOVERNMENT OF INDIA (MINISTY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO. 2219 TO BE ANSWERED ON 08.03.2021

PATTAS IN TELANGANA UNDER FOREST RIGHTS ACT

2219. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of tribals given pattas in Telangana under the Forest Rights Act;
- (b) whether the Government has received any complaints regarding the illegal eviction of such people from their land; and
- (c) if so, the details thereof including number of such cases, reasons for eviction, status of complaints and action taken?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a) State Government of Telangana has informed that **96676** tribals were given individual RoFR pattas.
- (b) No Sir
- (c) Does not arise.
